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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ MAC.APP. 811/2019

RAJENDRA NATH CHATURVEDI & ORS

..... Appellants

Through

Mr. Shrey Chathly, Advocate

versus

RAJ KUMAR & ANR (NATIONAL INSURANCE CO LTD)

..... Respondent

Through None.

CORAM:

HON'BLE MR. JUSTICE SANJEEV SACHDEVA

ORDER 26.10.2021

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CM APPLN. 37584/2021 (early hearing)

1. Since notice has not yet been issued in the appeal. The early hearing application is allowed. Appeal is taken up for consideration today.

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- 2. Issue notice to the respondent, in addition through counsel, by all modes including registered AD and courier returnable on 16.02.2022.
- 3. Digital copy of the tribunal's record be requisitioned.

SANJEEV SACHDEVA, J

OCTOBER 26, 2021 'rs'